Contempt Petition No.37/2004.

Ιn

Original Application No.413/1999. Lucknow; this day of 18.11.2004.

HON'BLE SHRI R.K. BATTA, VICE CHAIRMAN. HON'BLE SHRI S.C. CHAUBE, MEMBER (A).

Dr. Nirmal Garg, aged about 68 years, W/o Late Ram Krishna Garg, R/o 16/31, Civil Lines Kanpur, C/o Smt Sunita Rastogi, Daughter of Dr. Nirmal Garg, 38, Shankar Nagar, Lucknow.

... Applicant.

By Advocate:-None.

Versus.

Sri Hota, Secretary Medical & gamily welfare, Govt. of India, Nirman Bhawan, New Delhi.

- Dr. Nirmal Kumar Ganguli, Director General,
 I.C.M.R., Ansari Nagar, New Delhi-29.
- 3. Dr. S.K. Katiyar, Principal, G.S.M. Medical collage, Kanpur.
- 4. Dr. Indra Jeet Kaur Soni, Professor & Head of Department of Obst. & Gynae, G.S.V.M. Medical College, Kanpur.

... Respondents.

By Advocate: - Shri Vishal Choudhary.



ORDER (ORAL)

(BY HON'BLE SHRI R.K. BATTA, V.C.)

Shri Vishal Choudhary, Learned Counsel for respondent no.2 has drawn our attention to letter dated 25.6.2004 wherein, the applicant has been informed that his case for regularization was considered but was not acceded to. The direction of this Tribunal was to consider the case of the applicant for regularization and take a decision within 3 months from the date of communication of this order.

2. In view of letter dated 25.06.2004 no further action is called for in the matter. The C.C.P. is accordingly dismissed. Notices are discharged.

(S.C. CHAUBE) MEMBER (A)

(R.K. BATTA) VICE CHAIRMAN.

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